

**HIGH COURT OF TRIPURA  
AGARTALA**

**No.F.44(1)(c)-HC/2023/979**

**Dated, Agartala, the 9<sup>th</sup> January, 2023**

**NOTIFICATION**

His Lordship, Hon'ble the Chief Justice (Acting), High Court of Tripura has been pleased to re-constitute the **Purchase Committee** of the High Court of Tripura for procurement of Computer and peripherals under e-courts project as follows:

**Hon'ble Mr. Justice A. Lodh**

**Chairman**

**Registrar General**

**Member**

**Registrar (Admn., P&M)**

**Member**

**Deputy Registrar (Vigilance)-cum-CPC**

**Member**

This is issued with immediate effect in supersession of the earlier Circular No.F.44(1)(c)-HC/2022/16384 dated 06.07.2022 issued by the High Court.

**By order,**

**Sd/-**

**(V. PANDEY)**

**REGISTRAR GENERAL**

**No.F.44(1)(c)-HC/2023/980-1043**

**Dated, Agartala, the 9<sup>th</sup> January, 2023**

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
3. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala; ;
4. The Director, Tripura Judicial Academy, Agartala;
5. The Registrar (Vigilance), High Court of Tripura, Agartala;
6. The L.R & Secretary, Law Department, Government of Tripura, Agartala;
7. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar;
8. **The Judge, Family Court**, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;

9. The Registrar (Judicial), High Court of Tripura, Agartala;
10. The Secretary, High Court Legal Services Committee, Agartala;
11. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. All the Deputy Registrars, High Court of Tripura, Agartala;
14. The Deputy Registrar (Vigilance)-cum-CPC, High Court of Tripura, Agartala;
15. The Chief Librarian, High Court of Tripura, Agartala;
16. All the Assistant Registrars, High Court of Tripura, Agartala;
17. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the said Notification in the official website of the High Court of Tripura, Agartala;
18. All the Superintendents, High Court of Tripura, Agartala;
19. Order File.

**REGISTRAR GENERAL**